

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 101

CP(IB) No. 1/Chd/Pb/2020

**IN THE MATTER OF:**

RKG Polyplast Pvt. Ltd.

...Petitioner

Vs.

Paragon Cable Industries Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016

**Order delivered on 09.05.2024**

**CORAM:**

**SH. UMESH KUMAR SHUKLA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Swayam S Pahi proxy counsel for Praveen Kapoor,  
Advocate

For the Respondent: Mr. Vishal Mittal, Advocate

**ORDER**

A date is requested by the learned counsel for petitioner that the main counsel could not appear due to some medical exigency. Pleadings are already complete. It is seen that this matter pertains to year 2020. Let the matter be listed for final arguments on 03.06.2024 in supplementary list.

-Sd/-  
**(UMESH KUMAR SHUKLA)**  
**MEMBER (T)**

-Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Pooja